

**In the Court of Sub-Divisional Magistrate, Exercising the Powers of Marriage Officer,  
Nadaun, District Hamirpur (H.P.)**

In the matter of:

1. Ripu Thamyal s/o Prakesh Chand, r/o Village Kot, Post Office & Tehsil Nadaun, District Hamirpur (H.P.).
2. Poonam Kumari d/o Suresh Kumar, r/o Village Ghaloun, P.O. Bhotia, Tehsil Barsar, Distt. Hamirpur (H.P.).

*Versus*

General Public

*Subject.—Notice for Registration of Marriage under Special Marriage Act, 1954.*

The above applicants have filed an application U/s 16 of Special Marriage Act, 1954 along with affidavits and supporting Documents in the court of undersigned in which they have stated that they have solemnized their marriage on dated 15-12-2024 at Shiv Mahadev Mandir Puratyala, Tehsil Jawalamukhi, Distt. Kangra and they are living as husband and wife since then, hence their marriage may be registered.

Therefore, the general public is hereby informed through this notice that if any person who have any objection regarding this marriage may file the objections personally or in writing before this office on or before 30-06-2024 at 11.00 A.M. The objection(s) After 30-06-2026 at 11.00 A.M. will not be entertained by this office and the marriage will be registered as per the law presdribed.

Issued on 18-05-2026 under my hand and seal of this office.

Seal.

Sd/-  
*Sub-Divisional Magistrate-cum-Marriage Officer,  
Nadaun, Distt. Hamirpur (H.P.).*

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**In the Court of Sub-Divisional Magistrate, Exercising the Powers of Marriage Officer,  
Nadaun, District Hamirpur (H.P.)**

In the matter of:

1. Ravi Kumar s/o Partap Singh, r/o Village Jangal, Post Office Putrial, Tehsil Nadaun, District Hamirpur (H.P.).
2. Laxmi Kumari d/o Parveen Kumar, r/o H/No.-87, Prem Nagar, Dhaki Road Ward No. 28, Galli No. 2, Post Office Pathankot, Tehsil and District Pathankot Pin-145 001.

*Versus*

General Public

*Subject.— Notice for Registration of Marriage Under Special Marriage Act, 1954.*

The above applicants have filed an application U/s 16 of special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned in which they have stated that they have solemnized their marriage on dated 16-10-2023 at Adhyatmik Arya Samaj Mission, Sec. 52, Chandigar and they are living as husband and wife since then hence their marriage may be registered.

Therefore, the general public is hereby informed through this notice that if any person have objection regarding this marriage can file the objections personally or in writing before this office on or before 25-07-2026 at 11.00 A.M. The objection(s) after 25-07-2026 at A.M. will not be entertained by this office and the marriage will be registered as per the law prescribed.

Issued on dated 03-06-2026 under my hand and seal of the office.

Seal.

Sd/-  
*Sub-Divisional Magistrate-cum-Marriage Officer,  
Nadaun, Distt. Hamirpur (H.P.).*

ब अदालत तहसीलदार नादौन, एवं सहायक समाहर्ता प्रथम श्रेणी, नादौन तहसील नादौन, जिला हमीरपुर  
(हि0प्र0)

आगामी सुनवाई : 27-06-2026

श्री सुभाष कौशल पुत्र श्री श्याम लाल, गांव वटरान, मौजा कोहला, तहसील नादौन, जिला हमीरपुर  
(हि0प्र0)।

बनाम

आम जनता

विषय.—प्रार्थना—पत्र बराए नाम दुरुस्ती बारे।

श्री सुभाष कौशल पुत्र श्री श्याम लाल, गांव वटरान, मौजा कोहला, तहसील नादौन, जिला हमीरपुर (हि0प्र0) ने दिनांक 11-03-2026 को इस अदालत में एक प्रार्थना—पत्र प्रस्तुत किया है, कि उसके पिता का नाम कागजात माल टीका वटरान, मौजा कोहला, तहसील नादौन, जिला हमीरपुर में वर्फी दर्ज है, परन्तु अन्य जगह उसका नाम श्याम लाल दर्ज है। प्रार्थी का कहना है कि यह दोनों नाम उसी के पिता के है प्रार्थी अब दुरुस्ती करवाकर कागजात माल टीका वटरान मौजा कोहला तहसील नादौन, जिला हमीरपुर में अपने पिता का नाम श्याम लाल दर्ज करवाना चाहता है।

अतः इस इश्तहार द्वारा आम जनता को सूचित किया जाता है कि यदि किसी व्यक्ति को उपरोक्त प्रार्थी के पिता का नाम दुरुस्त करने बारे कोई उजर एवं एतराज हो तो वह असालतन या वकालतन तारीख पेशी 27-06-2026 को दोपहर 2 बजे मुकाम नादौन हाजिर अदालत होकर अपना उजर पेश कर सकता है। तारीख पेशी के बाद किसी किस्म का एतराज काबले समायत न होगा। तथा प्रार्थी के प्रार्थना—पत्र पर नाम दुरुस्ती बारे आवश्यक आदेश पारित कर दिए जाएंगे।

यह इश्तहार मोहर अदालत व मेरे हस्ताक्षर से आज दिनांक 02-06-2026 को जारी हुआ।

मोहर।

हस्ताक्षरित /—  
सहायक समाहर्ता प्रथम श्रेणी,  
तहसील नादौन, जिला हमीरपुर (हि0प्र0)।

ब अदालत तहसीलदार नादौन, एवं सहायक समाहर्ता प्रथम श्रेणी, नादौन, तहसील नादौन, जिला हमीरपुर  
(हि0प्र0)

आगामी सुनवाई : 27-06-2026

श्री सुभाष कौशल पुत्र श्री श्याम लाल, गांव वटरान, मौजा कोहला, तहसील नादौन, जिला हमीरपुर  
(हि0प्र0)।

बनाम

आम जनता

विषय.—प्रार्थना—पत्र बराए नाम दुरुस्ती बारे।

श्री सुभाष कौशल पुत्र श्री श्याम लाल, गांव वटरान, मौजा कोहला, तहसील नादौन, जिला हमीरपुर  
(हि0प्र0) ने दिनांक 11-03-2026 को इस अदालत में एक प्रार्थना—पत्र प्रस्तुत किया है कि उसका नाम  
कागजात माल टीका वटरान मौजा कोहला, तहसील नादौन, जिला हमीरपुर में सुभाष चन्द दर्ज है, परन्तु अन्य  
जगह उसका नाम सुभाष कौशल दर्ज है। प्रार्थी का कहना है कि यह दोनों नाम उसी के हैं प्रार्थी अब दुरुस्ती  
करवाकर कागजात माल टीका वटरान मौजा कोहला, तहसील नादौन, जिला हमीरपुर में अपना नाम सुभाष  
कौशल दर्ज करवाना चाहता है।

अतः इस इश्तहार द्वारा आम जनता को सूचित किया जाता है कि यदि किसी व्यक्ति को उपरोक्त  
प्रार्थी का नाम दुरुस्त करने बारे कोई उजर एवं एतराज हो तो वह असालतन या वकालतन तारीख पेशी  
27-06-2026 को दोपहर 2 बजे मुकाम नादौन हाजिर अदालत होकर अपना उजर पेश कर सकता है।  
तारीख पेशी के बाद किसी किस्म का एतराज काबले समायत न होगा। तथा प्रार्थी के प्रार्थना—पत्र पर नाम  
दुरुस्ती बारे आवश्यक आदेश पारित कर दिए जाएंगे।

यह इश्तहार मोहर अदालत व मेरे हस्ताक्षर से आज दिनांक 02-06-2026 को जारी हुआ।

मोहर।

हस्ताक्षरित /—  
सहायक समाहर्ता प्रथम श्रेणी,  
तहसील नादौन, जिला हमीरपुर (हि0प्र0)।

**In the Court of Sh. Sanjeet Singh, HPAS, Marriage Officer-cum-Sub-Divisional Magistrate,  
Hamirpur, (H.P.)**

In the matter of :

1. Sh. Amit Kumar aged 37 years s/o Sh. Krishan Lal Sharma, r/o Vill. Baturda  
Brahmana, P.O. Aghar, Tehsil & District Hamirpur (H.P.)

2. Smt. Manisha aged 34 years d/o Sh. Joginder Singh, r/o Vill. Makkar, P.O. Karer, Tehsil Barsar, District Hamirpur (H.P.) . *Applicants.*

*Versus*

General Public

*Subject.*— Notice for Registration of Marriage.

Sh. Amit Kumar and Smt. Manisha have filed an application U/S 15 & 16 of Special Marriages Act, 1954 alongwith affidavits and supporting documents in this court of undersigned, stating therein that their marriage ceremony has been performed on 02-04-2026 at Vill. Baturda Brahmana, P.O. Aghar, Tehsil & District Hamirpur (H.P.) according to Hindu rites and customs.

Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage may file his/her objections personally or in writing before this court on or before 03-07-2026. In case no objection is received by 03-07-2026, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 03-06-2026.

Seal.

Sd/-  
*Marriage Officer-cum-SDM,  
Sub-Divisional Hamirpur, District Hamirpur (H.P.).*

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**In the Court of Sh. Sanjeet Singh, HPAS, Marriage Officer-cum-Sub-Divisional Magistrate,  
Hamirpur, (H.P.)**

In the matter of :

1. Sh. Sanjay Nahar s/o Sh. Jatinder Kumar, r/o House No.-112, Jaswant Nagar, Garha, P.O. Garha, District Jalandhar (P.B.)

2. Smt. Anamika d/o Sh. Sudhir Kumar, r/o house No.-137, Ward No-6, Tehsil & District Hamirpur (H.P.) . *Applicants.*

*Versus*

General Public

*Subject.*— Notice for Registration of Marriage.

Sh. Sanjay Nahar and Smt. Anamika have filed an application U/S 5 of Special Marriages Act, 1954 alongwith affidavits supporting and documents before this court of undersigned, in which they have stated that they intend to solemnize their marriage within next three calendar months.

Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage may file his/her objections personally or in writing before this court on or before 13-07-2026. In case no objection is received by 13-07-2026, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 04-06-2026.

Seal.

Sd/-  
*Marriage Officer-cum-SDM,  
Sub-Divisional Hamirpur, District Hamirpur (H.P.).*

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**In the Court of Sh. Sanjeet Singh, HPAS, Marriage Officer-cum-Sub-Divisional Magistrate,  
Hamirpur (H.P.)**

In the matter of :

1. Sh. Ramesh Kumar s/o Sh. Lekh Raj, r/o Vill. Kadhriana, P.O. Didwin Tikkar, Tehsil & District Hamirpur (H.P.)

2. Smt. Santosh Kumari d/o Sh. Bidhi Chand, r/o Vill. Dhamrola, P.O. Jakhyol, Tehsil Bhoranj, District Hamirpur (H.P.) *Applicants.*

*Versus*

General Public

*Subject.*— Notice for Registration of Marriage.

Sh. Ramesh Kumar and Smt. Santosh Kumari have filed an application U/S 5 of Special Marriages Act, 1954 alongwith supporting affidavits and documents before this court of undersigned, in which they have stated that they intend to solemnize their marriage within next three calendar months.

Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage may file his/her objections personally or in writing before this court on or before 13-07-2026. In case no objection is received by 13-07-2026, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 04-06-2026.

Seal.

Sd/-  
*Marriage Officer-cum-SDM,  
Sub-Divisional Hamirpur, District Hamirpur (H.P.).*

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